

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.301
C.P.(IB)/169(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Almondz Global Infra-Consultant Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on 19/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Anuj Kumar, Advocate
For the Respondent : Mr. Ravi Pahwa, Advocate

ORDER

This matter was listed on the cause list today for the pronouncement of the order in the morning session. But at the request of the counsels, the pronouncement of the matter was deferred. Now, in the afternoon session at 3:00 p.m., this matter has again been taken up. A purshish has been filed by the applicant on e-portal through its authorized signatory, namely Mr. Purusottam Mishra S/o. Sh. S.N. Mishra, by way of an affidavit stated therein that the operational creditor and corporate debtor have mutually settled the issue, and with respect to the settlement, an amount of Rs. 1,12,24,297/- has been paid by the corporate debtor today in the morning, i.e., 19/04/2024. Hence, prayed that the present petition may be withdrawn as settled.

We have considered the submissions made by both sides and perused the purshish filed in the morning as well as filed in the afternoon in the form of the affidavit.

At the eleventh hour, when we were about to pronounce the order in the matter, and we have prepared a 48 page order, which we have kept in the file for future reference, the payment has been shown to have been made only today in the morning.

Therefore, we allow to withdrawal of the present petition filed under Section 9 of the IBC, 2016 by the applicant, subject to the cost of Rs. 2.00 lakhs to be deposited in the Prime Minister National Relief Fund by the applicant herein, within a period of seven days, and file proof of the same.

Re-list the matter for reporting the compliance on 14.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)